

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM – III/04/2015/

Dated Shillong, the _____ 2018.

In partial modification to the Constitution of Bench dated 5th July, 2018 Hon'ble the Chief Justice vide order dated 25.07.2018 is pleased to constitute Single Bench for Friday the 27th July, 2018 as under.

Single Judge Bench of Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge from 10:30 AM in Court Room No.2.

By order,


REGISTRAR GENERAL

MEMO No.HCM – III/04/2015/ 908 A

Dated Shillong, the 26th July 2018.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.


REGISTRAR GENERAL